

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4128/2015

This the 06th day of November, 2015

**Hon'ble Mr. Justice B.P. Katakey, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Ajaya Kumar Dhal
Aged About 46 Years,
S/o Late Sh. N.K. Dhal,
R/o C-402, NPSC Society,
Plot No. 5, Sector-2, Dwarka
New Delhi

.....Applicant

(By advocate: Mr. Rajat Kumar Rathee)

Versus

1. Council of Scientific & Industrial Research
Through its Director General,
Anusandhan Bhawan, 2Rafi Marg,
New Delhi-110001

2. Central Road Research Institute
Through its Director,
Delhi Mathura Road, New Delhi- -25

3. S. Gangopadhyay
Director & Disciplinary Authority,
CRRI, Delhi Mathura Road, New Delhi-25

4. R.S., Bhardwaj
Senior Principal Scientist & I.A.
CRRI, Delhi Mathura Road, New Delhi-25

.....Respondents

ORDER (ORAL)

By Shri B.P. Katakey, Member (J):

Learned counsel for the applicant submits that the applicant does not want to pursue this OA and therefore, submits that the applicant may be allowed to withdraw the OA with liberty to approach this Tribunal at the appropriate stage, in the event any disciplinary action is taken against the applicant and the appeal to be preferred by him is also dismissed.

2. The prayer is allowed. OA is dismissed as withdrawn, with liberty to the applicant as aforesaid.

(K.N. Shrivastava)
Member (A)

(Justice B.P. Katakey)
Member (J)

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